NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/670/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: K. BIJJU & 4 ORS

NAME OF THE RESPONDENT(S)

: MADAPPURA CHITS & KURIES PVT LTD & ORS

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Vennararennam' Advocate

Advocable for Palarmen Quelier

ORDER

Mr.R. Venkataraman, Counsel for applicant present. He sought time for filing proof of default of payment and also the proof for service of notice to the respondent. request, time is enlarged. Put up on 07.06.2017 at 02.30 p.m.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)